

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2853
TO BE ANSWERED ON 18.03.2025**

SCHOLARSHIP SCHEME FOR SC STUDENTS

2853. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the eligibility criteria for provision of scholarship under the Central Sector Scholarship Scheme of Top Class Education for SC Students;
- (b) the eligibility criteria for inclusion of institutions under the scheme;
- (c) the details of funds allocated and utilised for the scheme during the last five years, year/State-wise especially for Andhra Pradesh; and
- (d) the number of students selected for availing benefits under the scheme during the last five years especially for Andhra Pradesh and Bapatla Parliamentary Constituency?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a): Under the Scheme of Top Class Education for Scheduled Caste, students with total annual family income from all sources up to Rs. 8.00 lakh and who have secured admission in a full-time course in any empanelled institution are eligible subject to the extent of the number of scholarships (slots) allocated to the institution by the Department of Social Justice and Empowerment (DoSJE).

(b): The institutes are empanelled under the Scheme based on recommendation of the Steering Committee of DoSJE. The Indian Institute of Management (IIMs)/Indian Institute of Technology (IITs)/Indian Institute of Information Technology (IIITs)/All Indian Institute of Medical Sciences (AIIMSs)/National Institute of Technology (NITs)/National Institute of Fashion Technology (NIFTs)/National Institute of Design (NIDs)/Indian Institute of Hotel Management (IHMs)/National Law University (NLUs) and other Central Government Institutions are eligible to be empanelled under the Scheme.

Also, Institutions having National Assessment and Accreditation Council (NAAC) A++ and A+ accreditation, Top 100 National Institutional Ranking Framework (NIRF) Institutions and Institutions of National Importance are eligible for empanelment under the Scheme.

(c) & (d): The Scheme of Top Class Education for Scheduled Castes is a Central Sector Scheme, therefore, State-wise funds are not allocated. However, the details of funds allocated, utilised and number of students availed benefits under the Scheme which includes students from Andhra Pradesh during the last five years are as under:

Financial Year	Funds Allocated (RE) (Rs. in Crores)	Expenditure (Rs. in Crores)	Number of beneficiaries
2019-20	40.50	39.70	1,375
2020-21	50.00	52.87	3,118
2021-22	70.00	84.72	4,544
2022-23	108.00	85.67	4,171
2023-24	100.00	83.84	3,969
